

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3083-3084 OF 2005

(From the judgement and order dated 29/10/2004 in WA No.3051/2004 and
WA No.3209/2004 of the HIGH COURT OF MADRAS)

SANKARA BALA VIDYALAYA MATRIC. SCHOOL

Petitioner(s)

VERSUS

COMMNR. & SECY.,GOVT. OF TAMIL NADU &ORS

Respondent(s)

(With appln(s) for exemption from filing O.T., permission to place addl. documents on record and prayer

for interim relief)

Date: 21/02/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. K. Parasaran,Sr.Adv.

Mr. V. Balachandran,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Exemption allowed.

Permission to file additional documents is granted.

Issue notice.

[T.I. Rajput]

Court Master

[V.P. Tyagi]

Court Master